1475 Written Answers [RAJYA SABHA]

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): <a) and (b) Information is being collected and will be placed on the Table of the House.

t [Official Language

राज भावा

*२४८. श्री भगवत नारायण भागंव: क्या गृह-कार्य मंत्री यह बताने की कुपा करेंगे कि किन-किन राज्यों ने ऐसा विधान पारित कर लिया है कि १९६५ के बाद भी अंग्रेजी हिन्दों के साथ-साथ एक सहभाषा के रूप में सरकारी कामों के लिये काम में लाई जाती रहेगी ?

*247. SHRI B. N. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state the names of the States which have passed legislation to the effect that English will continue to be used as an associate language along with Hindi for official purposes even after 1965?]

गृह-कार्य मंत्रालय में उपमंत्री (श्री ललित नारायण मिआ): किसी भी राज्य ने ऐसा अधिनियम नहीं बनाया है।

•(•[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA) : No State has passed such legislation.]

COMPLAINTS RECEIVED THROUGH THE SADACHAR SAMITI

("SHRI S1TARAM JAIPURIA: "•248. \ SHRI NIREN GHOSH: (.SHRI M. BASAVAPUNNIAH;

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of public complaints received by Government through the Sanyukta Sadachar Samiti during the last four months; and

i'[] T'nglish translation.

(b) what is the nature of the complaints received and the action taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) 1,031 complaints were received through the Sanyukta Sadachar Samiti by the Ministry of Home Affairs upto 31st October, 1964.

(b) These complaints were mainly of the nature of delay, inequity, some other complaints of corruption ,and miscellaneous grievances and requests. Tey were generally forwarded to the Ministries, State Governments and Union Territories concerned for necessary action. Those on which no action was recommended by the Samiti were filed.

DEVELOPMENT CORPS OF NEW MIGRANTS

f THAKUR BHANU PRATAP *254. SINGH:

I SHRI G. K. KAPOOR:

Will the Minister of REHABILITATION be pleased to state whether the Development Corps of new migrants has been engaged on any development projects?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): Rashtriya Vikas Dat (National Development Corps) is in the process of being raised. The Scheme provides for a basic training of two months, followed by vocational training of two to four months in the case of those to be engaged on semiskilled and skilled operations. The Sahkaris will be engaged on works after the completion of training.

ALL INDIA EDUCATIONAL SERVICE

*255. SHRI KRIISHAN DUTT: Will the Minister of EDUCATION be pleased to refer to the reply given to Un-starred Question No. 486 in the Raiya Sabha on the 18th September, 1964, and state:

(a) whether the $State_s$ which had not so far agreed to the creation of an